

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-11/2020

Ramchandran Y N

.... Petitioner

Versus

1. State of Goa
Through Police Inspector,
Pernem Police Station
- 2 Public Prosecutor
Bombay High Court, Panaji.

.... Respondents

Shri Ashish Swar, Advocate for the Petitioner.

Coram:- Nutan D. Sardessai, J.

Date:- 19th June, 2020.

P.C.:

Notice be issued to the respondents returnable on 30.06.2020.

2. In the meantime, ad-interim relief granted in terms of prayer clause (3).

'(3) Stay the order dated 10/6/2020 whereby notice u/s 91 CrPC is issued to Complainant.'

3. Stands over on 30.06.2020.

Nutan D. Sardessai, J.

msr.